

published a book called the 'Indian Examiner';

(b) whether it is also a fact that the said book is full of passages hurting and calculated to hurt the feelings of Hindus and has, at one place, said 'excepting small girls', there exists no virgin at all in Hinduism; and

(c) whether Government propose to proscribe it and take suitable action against the author?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). Information is being collected from the Government of Andhra Pradesh. It will be laid on the Table of the House in due course.

Crime Situation in Delhi

698. SHRI SITARAM KESRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the crime situation in the Union Territory of Delhi has become acute and is posing a threat to the life and property of the citizens;

(b) whether it is also a fact that a large number of crimes that are occurring almost everyday go undetected;

(c) if so, whether Government have thought of probing into the situation and strengthening the Police force; and

(d) whether it is a fact that political patronage to the criminals has been hindering effective detection of the crimes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No Sir. There has not been any increase under the various heads of crime in the Capital except under the Local and

Special laws which indicate increased vigilance on the part of the Police.

(b) Of the 17,422 cases under I.P.C. referred to the Delhi Police during the year 1967, 8,389 cases were so far untraced.

(c) The Crime situation is being constantly reviewed by the Delhi Administration and suitable remedial measures are taken from time to time to keep it under control. Recently a number of schemes have been sanctioned for the purpose of modernising the Delhi Police by providing better communication facilities and scientific aids to investigation of crime.

(d) No such incident has come to the notice of Government.

Beatles and Hippies

699. SHRI SITARAM KESRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a number of "beatles" and "hippies" have arrived in the country in recent weeks;

(b) whether Government have examined the impact of the "beatles" on the Indian youth;

(c) if so, the measures taken by Government in preventing the Indian youth following the ways of "beatles";

(d) whether it is also a fact that a large number of complaints have been received regarding the anti-social activities of hippies; and

(e) if so, the action taken by Government in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) A number of foreigners with an unconventional mode of dress and behaviour have been visiting India in recent months.

(b) No Sir.

(c) Does not arise.

(d) and (e). There have been occasional complaints of misbehaviour. There have also been some specific cases of violation of law. Appropriate action was taken in all such cases. Apart from taking action under law, vigilance against undesirable activities has been intensified.

Free Education upto Higher Secondary

700. SHRI SITARAM KESRI:
SHRI SIDDAYYA:

Will the Minister of EDUCATION be pleased to state:

(a) whether Government have plans to introduce free and compulsory Education for all children upto the Higher Secondary stage; and

(b) if so, whether Government will have to subsidise the State Governments in this regard and if so what would be amount?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) The plan of the Government is to introduce free and compulsory education for all children up to the age of 14 in the first instance. According to the information available education upto high|higher secondary stage is free in the following States:—

Andhra Pradesh (for girls only)
Jammu & Kashmir
Kerala (for Muslim girls only)
Madhya Pradesh (for girls only)
Madras
Mysore
Orissa (for girls only)
Uttar Pradesh (for girls only).

(b) Provision of free and compulsory education is primarily the concern of the State Governments. However, if the scheme is included in the State Plan, advantage can be taken of the available Central Assistance.

Survey for Tourism by Pacific Area Travel Association

701. SHRI SITARAM KESRI:
SHRI K. N. PANDEY:
SHRI GEORGE FENANDES:
SHRI J. N. HAZARIKA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a survey by the Pacific Area Tourist Association has revealed that India was likely to loose a large number of U.S. tourists because of unfavourable conditions; and

(b) if so, the steps Government propose to take to remove the drawbacks referred to in survey and to create a favourable impression on the minds of tourists?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir.

(b) The Department of Tourism is at present examining the results of the Survey and intends to take steps in close co-operation with State Governments and various segments of the travel trade to make appropriate improvements.

मध्य प्रदेश में राष्ट्रीय राजपथ

702. श्री राम सिंह अयरवाल : क्या परिवहन और नौबहन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में राष्ट्रीय राजपथों के चौड़ा करने तथा उनमें सुधार करने की कोई योजना है;

(ख) क्या यह सच है कि सड़कों की बुरी दशा के परिणामस्वरूप उन पर यातायात कम चलता है; और

(ग) यदि हां, तो उनमें सुधार करने के लिये क्या कार्यवाही की गई है ?